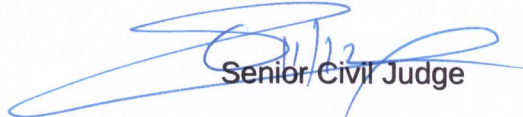


The list of Civil Cases to be taken up for Argument/Hearing on 14-12-2020
In the Court of RAMESH DURUGAPPA EKABOTE
SENIOR CIVIL JUDGE AND JMFC COURT, AFZALPUR

Sl. No.	Case No.	Stage of the case	Hearing date	Name of the Advocate for Appellant/ Petitioner Accused	Name of the respondent Advocate
First Session (11:00 AM to 2:00 PM)					
1	OS 13/2014	X of PW1	14-12-2020	GSB Adv.	D1,D2 SGH D3 SHP/SMK Adv.
2	OS 19/2017	P/evidence	14-12-2020	SJG Adv.	D1 to D4 VGB/MBP
3	OS 16/2019	X of DW114	14-12-2020	SSP Adv.	D1,D4 Exp. D3 CSH
4	Misc 26/2019	P/evidence	14-12-2020	GAP Adv.	R1 absent
5	OS 23/2020	F/hearing	14-12-2020	SKP Adv.	-
6	Misc 21/2019	Hearing	14-12-2020	GAP Adv.	absent.
7	Misc 22/2019	Hearing	14-12-2020	GAP Adv.	absent.
8	Misc 23/2019	Hearing	14-12-2020	GAP Adv.	absent.
9	Misc 24/2019	Hearing	14-12-2020	GAP Adv.	absent.
10	Misc 25/2019	Hearing	14-12-2020	GAP Adv.	absent.
11	Misc 27/2019	Hearing	14-12-2020	GAP Adv.	absent.
12	Misc 28/2019	Hearing	14-12-2020	GAP Adv.	absent.
13	OS 18/2018	Hearing	14-12-2020	SKP Adv.	SGH Adv.
14	RA 1/2020	Argument	14-12-2020	JGB Adv.	-
15	MC 14/2020	Conciliation	14-12-2020	CSH Adv.	P1 CSH P2 ASK Adv.
16	Misc 4/2019	Objection	14-12-2020	DDD Adv.	R1 absent R2,R3 Exp
17	OS 19/2020	Objection	14-12-2020	SSP Adv.	PNH Adv.
18	MVC 1169/2018	For steps	14-12-2020	R1 KGP	R1 KGP R2 BSP Adv.
19	OS 9/2020	For steps	14-12-2020	SKP Adv.	D1 to D3,6,7 absent
20	OS 15/2020	For steps	14-12-2020	BB Adv.	D1 to D9,D14 Exparte
Second Session (02:45 PM to 5:45 PM)					
1	Nil	Nil	Nil	Nil	Nil

Place : Afzalpur.

Date : 11-12-2020.


 Senior Civil Judge
 Afzalpur.

CIVIL JUDGE AND JMFC,AFZALPUR
In the Court of Sri. Ashoka T.
Cause List Dated 14.12.2020

Sl. No.	Case No.	Stage of the Case	Hearing of Date	Name of the Advocate for plaintiff/petitioner	Name of the Advocate for defendant/respondent
First Session (11.00 am to 2.00 pm)					
1.	OS-95/2020	w.s. and objection	14.12.2020	Sri. PBP	Sri. DMD
2.	OS-99/2020	Steps	14.12.2020	Sri. CSH	
3.	OS-52/2019	w.s. and objection	14.12.2020	Sri. STR	Sri. MSP
4.	OS-42/2019	Objection to IA-1	14.12.2020	Sri. PBP	Sri. SGH
5.	OS-84/2020	Summons	14.12.2020	Sri. SGH	
6.	OS-3/2020	w.s. and objection	14.12.2020	Sri. SSP	Sri. CSH
7.	OS-48/2018	Amendment	14.12.2020	Sri. SGH	Sri. SSP/AGP
8.	OS-21/2020	summons	14.12.2020	Sri. PRP	
9.	OS-42/2017	Objection to IA-5, 6	14.12.2020	Sri. SSP	Sri. BMA
10.	OS-99/2019	w.s. and objection	14.12.2020	Sri. WAI	Sri. SKP
11.	CrI. Misc.142/2018	FLW	14.12.2020	APP	
12.	CC-207/2020	Summons	14.12.2020	APP	
13.	CC-122/2019	Summons	14.12.2020	APP	Sri. PBP
14.	CC-143/2020	Summons	14.12.2020	APP	
15.	CC-250/2020	Summons	14.12.2020	APP	
16.	CC-357/2020	Summons	14.12.2020	APP	Sri. PBP
17.	CC-149/2015	Evidence	14.12.2020	APP	Sri. DDD/SSP
18.	CrI. Misc.171/2019	Petitioner evidence	14.12.2020	Sri. PBP	
19.	CC-259/2017	Evidence	14.12.2020	APP	
20.	CC-252/2014	Evidence	14.12.2020	APP	Sri. SSP/KGP
Second Session (2.45 pm to 5.45 pm)					
1.	OS-178/2014	Amendment	14.12.2020	Sri. NK	Sri. SSP/SGH
2.	OS-32/2018	Further Cross of PW1	14.12.2020	Sri. KGP	Sri. SSP
3.	OS-61/2018	Further cross of PW-1	14.12.2020	Sri. CSH	Sri. KM
4.	OS-109/2018	Plaintiff evidence	14.12.2020	Sri. NK	Sri. FMI
5.	OS-72/2017	Further chief of DW-1	14.12.2020	Sri. SS	Sri. RNN/STR
6.	OS-119/2018	Further chief of PW-1	14.12.2020	Sri. KGP	
7.	OS-44/2019	Plaintiff evidence	14.12.2020	Sri. KGP	
8.	OS-45/2018	Further chief of DW-1	14.12.2020	Sri. SGH	Sri. SSP
9.	OS-29/2019	Plaintiff evidence	14.12.2020	Sri. SGH	Sri. SSP
10.	OS-3/2015	Cross of PW-1	14.12.2020	Sri. KGP	Sri. SYD
11.	CrI. Misc.101/2020	Notice	14.12.2020	Sri. SSP	
12.	CrI. Misc.102/2020	Notice	14.12.2020	Sri. SSP	

13.	CC-317/22020	Plea	14.12.2020	APP	
14.	CC-406/2020	Summons	14.12.2020	APP	
15.	CC-407/2020	Summons	14.12.2020	APP	
16.	CC-110/2019	Plea	14.12.2020	APP	
17.	CC-403/2020	Summons	14.12.2020	APP	
18.	CC-314/2020	Summons	14.12.2020	APP	
19.	CC-101/2016	Arguments	14.12.2020	APP	Sri. ASK/SSP
20.	OS-339/2020	Plea	14.12.2020	APP	